

Alleged Beating to Death of a Man at Police Station

*324. **Shrimati Savitri Nigam:**
Shri D. D. Puri:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that an innocent man had been beaten to death by the Police constables at the Police Station Port Blair, Andamans; and

(b) if so, the action Government have taken to punish the culprits?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) One man Shri Ruplal who was arrested in a criminal case died on the intervening night of 26th and 27th January, 1966, while in the Police Custody at Police Station, Dandas Point, Port Blair.

(b) Eight Police officials including the Station House Officer have been arrested against whom the investigations have been completed and the case filed in the court.

Resolution on Industrial Truce

*325. **Shri Madhu Limaye:** Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether it is a fact that at the instance of the Central Government the Tri-partite Conference adopted a Resolution on Industrial Truce;

(b) whether it is also a fact that the management of Rohtas Industries, Dalmianagar and certain other concerns have violated this Resolution by refusing to implement agreements entered into in pursuance thereof; and

(c) if so, the action taken by the Central Government under D.I.R. or other emergency powers?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes.

(b) The specific case referred to by the Member falls within the competence of the Bihar Government.

(c) Does not arise.

Tri-Partite Committees

*326. **Shri Daji:**
Shri Basumatari:
Shri D. D. Puri:

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether the high-level tri-partite committees envisaged by the 23rd Session of the Indian Labour Conference have since been set up at Central and State levels;

(b) whether any meetings of these Committees have also been held;

(c) if so, their recommendations and Government's reaction thereto; and

(d) whether any State has not been able as yet to constitute such tri-partite bodies?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) and (d). A Tri-partite Committee has been set up by the Government of India. The position in regard to the Tri-partite Committees at the State Level is indicated in the statement laid on the Table of the House. [*Placed in Library. See No. LT-5649(i)/66*].

(b) The first meeting of the Central Tripartite Committee was held on the 27th January, 1966. Information regarding the meetings of the State level Committees is not available.

(c) The main recommendations of the Central Tripartite Committee are shown in the statement laid on the Table of the House. [*Placed in Library. See No. LT-5649(ii)/66*].